

in Notification No. S.O. 4588 in Gazette of India dated the 21st December, 1967, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-216/68.]

(2) A copy each of the following Notifications under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 278 published in Gazette of India dated the 7th February, 1968.

(ii) G.S.R. 279 published in Gazette of India dated the 7th February, 1968.

(iii) G.S.R. 280 published in Gazette of India dated the 7th February, 1968.

(iv) G.S.R. 281 published in Gazette of India dated the 7th February, 1968.

(v) G.S.R. 320 published in Gazette of India dated the 17th February, 1968.

[Placed in Library. See No. LT-215/68.]

(3) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944 :—

(i) The Customs and Central Excise Duties Export Drawback (General) Twenty-second Amendment Rules, 1968, published in Notification No. G.S.R. 318 in Gazette of India dated the 17th February, 1968.

(ii) The Customs & Central Excise Duties Export Drawback (General) Twenty-third Amendment Rules, 1968, published in Notification No. G.S.R. 319 in Gazette of India dated the 17th February, 1968. [Placed in Library. See No. LT-217/68.]

PROCLAMATION BY PRESIDENT UNDER ARTICLE 356 OF THE CONSTITUTION AND REPORT OF GOVERNMENT OF U.P.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On behalf of Shri Y. B. CHAVAN, I beg to lay on the Table of a copy each of the following papers :—

(1) Proclamation dated the 25th February, 1968, issued by the President under article 356 of the Constitution, assuming to himself all functions of the Government of the State of Uttar Pradesh.

(2) Order dated the 25th February, 1968, made by the President, in pursuance of sub-clause (1) of clause (c) of the Proclamation at item No. (1) above.

(3) Report of the Governor of Uttar Pradesh, dated the 22nd February, 1968 to President. [Placed in Library. See No. LT-215/68.]

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL) 1967-68

SHRI K. C. PANT : On behalf of Shri Morarji Desai I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1967-68.

PUBLIC ACCOUNTS COMMITTEE

TWENTIETH REPORT

SHRI M. R. MASANI : I beg to present the Twentieth Report of the Public Accounts Committee on Review of Defence Budget—Consolidation of Revenue Demands.

ESTIMATES COMMITTEE

FORTYFIFTH REPORT

SHRI P. VENKATASUBBAIAH : I beg to present the Fortyfifth Report of the Estimates Committee on the Ministry of